

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.208 – IA/488(AHM)2021
In
CP(IB) 179 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Dena Bank

.....Applicant

V/s

Peace Infrastructure Pvt Ltd

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Tirth Nayak, Advocate

For the Respondent :

ORDER

Re-list for further consideration on 30.07.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)